

Diploma Course for Handloom Weavers

288 SHRI PRATAPRAO B. BHOSALE: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to start some diploma courses in handloom weaving and post diploma in processing;

(b) if so, the details thereof;

(c) whether Government propose to start one centre for such studies in Maharashtra; and

(d) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) The Indian Institutes of Handloom Technology at Varanasi Salem and Guwahati are already conducting 3 years Diploma Course in Handloom Technology. Handloom Weaving is a part of the Course Content. The Institutes at Varanasi and Salem also conduct one year Post Diploma Course in Textile Chemistry. Maharashtra State has been allotted 8 seats in the 3 years Diploma Course in Handloom Technology in the Indian Institute of Handloom Technology, Salem. The allocation of seats is based on the requirement of technical personnel in the handloom industry in Maharashtra State.

Job Racket in Gulf Countries

289. SHRI K.S. RAO: Will the Minister of LABOUR be pleased to state:

(a) whether attention of Government has been drawn to the news item captioned "Job racket in Gulf Countries" published in 'The Hindu', New Delhi dated January 24, 1990;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the House.

Hike in Price of Levy Sugar/Sugarcane

290. SHRI M. BAGA REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Government have increased the price of levy sugar;

(b) if so, whether Government also propose to increase the minimum statutory price of sugarcane; and

(c) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) to (c). Price of levy sugar is based on the statutory minimum price of sugarcane and not vice-versa. The Statutory minimum price of sugarcane for 1989-90 sugar season has been fixed at Rs. 22.00 per quintal linked to a recovery of 8.5%, as against Rs. 19.50 per quintal for 1988-89 sugar season. Based on this increase in the statutory minimum price of sugarcane, increased ex-factory levy sugar price for each zone has been notified on 27th January, 1990.